

Declaration of Assets and Liabilities

Year 2016-17

I Md. Nematullah, son/daughter/wife of Md. Habibullah aged 58 years, belonging to Member of Bihar Legislative Assembly (E.C. 100, BARAULI). Give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr.No	Description	Self	Spouse name(S) Razia Praween	Dependant-1 Name	Dependant-2 Name	Dependant-3 Name
i)	Cash	Rs. 1,12,000.00	Rs. 68,000.00	NIL	NIL	NIL
ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI A/C 10839460904 Rs. 11,59,686.00	NIL	NIL	NIL	NIL
iii)	Bonds, Debentures and Shares in Companies	SIP- Rs. 9000/monthly	NIL	NIL	NIL	NIL
iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc.	LIC Rs. 50,000 YEARLY	LIC Rs. 16,000 HALF YEARLY	NIL	NIL	NIL
v)	Moter Vehicles (Details of make, etc.)	SCORPIO, M. VALUE Rs. 12 LAKH	NIL	NIL	NIL	NIL
vi)	Jewellery(give details of weight and value	GOLD 50 gm, M.VALUE Rs. 1.5 Lakh Approx.	GOLD 115 gm, M. VALUE Rs. 3.2 Lakh Approx	NIL	NIL	NIL
vii)	Other assets, such as values of claims/interests	RIFLE, PISTAL and GUN	NIL	NIL	NIL	NIL

Note:- Value of Bonds/shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given. \* Dependant here means a person substantially dependent on the income of the employee.

B. Details of immovable assets

(Note:- Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr.No	Description	Self	Spouse name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Name
i)	Agriculture Land-Location(s) -Survey number(s) -Extent (Total measurement - Current market value	4 Bigha 8 Katta (PATERNAL PROPERTY) Rs. 60 Lakh Approx	NIL	NIL	NIL	NIL
ii)	Non-Agriculture Land Location(s) - Survey number(s) -Extent(Total measurement) -Current market value	2 Katta at Barhariya Rs. 40 Lakh Approx AND 2 BIGHA 6 KATTA Rs. 60 Lakh	1.5 KATTA at PHULWARISHARIF Rs. 80 Lakh	NIL	NIL	NIL

iii)	Buildings(Commercial and residential) - Location(s) -Survey/Door number(s) - Extent(Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
iv)	House/Apartment,etc. -Location(s) - Survey/Door number(S) -Extent (Total measurement -Current market value	NIL	NIL	NIL	NIL	NIL
v)	Other(Such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities to public financial institutions and government dues:-  
[Note:Please give separate details for each item]

Sr.No	Description	Name & address of Bank/Financial Institutions(s)/ Department(s)	Amount outstanding as on 31-03-2017
(a)	(i) Loans from Banks	SBI AND BIHAR VIDHAN MANDAL BRANCH	Rs. 3.5 LAKH
	(ii)Loans from financial institutions	BIHAR VIDHAN SABHA, PATNA	Rs.8 LAKH
	(a)Government Dues:- (a)dues to departments dealing with government accommodation	NIL	NIL
	(b)dues to departments dealing with supply of water	NIL	NIL
	(c)dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(B)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	ADIPN8423E	NIL

(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
(iii) Sales Tax[Only in case of proprietary business]	NIL	NIL
(iv) Property Tax	NIL	NIL

Home District

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SIWAN

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature



Name of Employee:- Md. Nematullah

Designation :- Member of Bihar Legislative Assembly (E.C. 100, BARAULI)

Place:--PATNA

Date:-31-03-2017

Note :-

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.